

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR

श्री विजय पाल रॉव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM AND SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 673/JP/2018
निर्धारण वर्ष/Assessment Year : 2009-10.

Mrs. Sumitra Devi, C/o Morolia & co., CA Morolia Mansion, A-9, Station Road, Jhunjhunu.	बनाम Vs.	The Income Tax Officer, Ward-1, Jhunjhunu.
स्थायी लेखा सं./जीआईआर सं./PAN No. BMKPD 6137 J		
अपीलार्थी /Appellant		प्रत्यर्थी /Respondent

निर्धारिती की ओर से / Assessee by : None
राजस्व की ओर से / Revenue by: Shri J.C. Kulhari (JCIT)

सुनवाई की तारीख / Date of Hearing : 15.10.2018.
घोषणा की तारीख / Date of Pronouncement : 15/10/2018.

आदेश / ORDER

PER VIJAY PAL RAO, JM :

This appeal by the assessee is directed against the order dated 23RD March, 2018 of Id. CIT (A)-3, Jaipur for the assessment year 2009-10. None has appeared on behalf of the assessee when this appeal was called for hearing repeatedly. It transpires from the record that on the last date of hearing on 20th August, 2018 the assessee filed an application for adjournment and consequently the hearing of the matter was fixed for today i.e. 15.10.2018. A notice was also issued to the assessee through Registered A/D. Despite the fact that the assessee took adjournment on the last date of hearing and was also issued notice to the assessee, nobody has appeared on behalf of the assessee. Accordingly, we are satisfied that the assessee is not interested in prosecution of the present appeal. In these circumstances,

following the decision of Delhi Bench of ITAT in the case of CIT vs. Multiplan India (P) Ltd., (1991) 38 ITD 320 and also on the judgment of the Hon'ble M.P. High Court in the case of Estate of Late Tukhoji Rao Holkar vs. CWT (1997) 223 ITR 480 (MP), we dismiss the appeal of the assessee for want of prosecution.

2. In the result, appeal of the assessee is dismissed.

Order is pronounced in the open court on 15/10/2018.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य/Accountant Member

Sd/-
(विजय पाल रॉव)
(VIJAY PAL RAO)
न्यायिक सदस्य/Judicial Member

Jaipur
Dated:- 15/10/2018.
Das/

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to:

1. The Appellant- Mrs. Sumitra Devi Jhunjhunu.
2. The Respondent – The ITO, Ward-1, Jhunjhunu.
3. The CIT(A).
4. The CIT,
5. The DR, ITAT, Jaipur
6. Guard File (ITA No. 673/JP/2018)

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant. Registrar

